GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO.1529
TO BE ANSWERED ON 10TH DECEMBER, 2021

IMPLEMENTATION OF ONORC SCHEME

1529   SHRI HARNATH SINGH YADAV:
        SHRI SUBHASH CHANDRA SINGH:

        Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a)   the status and progress of implementation of One Nation One Ration Card (ONORC) scheme in the country and estimated date of rollout of this scheme;

(b)   whether the ONORC scheme implementation has covered maximum number of beneficiaries across the country;

(c)   whether Government has reviewed the progress of implementation of this scheme and if so, the details thereof; and

(d)   the steps taken to eliminate bogus, ineligible ration cards, prevent leakage and diversion of foodgrains during transportation to make the Public Distribution System (PDS) better?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a):   So far, the One Nation One Ration Card (ONORC) plan has been rolled out in 34 States/UTs of the country and its rollout in remaining 2 States is dependent upon them in achieving the requisite technical readiness to implement the portability of ration cards.

(b):   In 34 States/UTs, the ONORC plan is presently covering about 75 Crore beneficiaries (94.3% of NFSA population) across the country.

(c):   Since the launch of the ONORC plan, the Department has regularly reviewed its implementation progress in all States/UTs through time-to-time video conferencing at different levels, review meetings with the States/UTs and NIC, review of operational performance through online dashboards and MIS reports, letters and communication to concerned stakeholders, etc. for the smooth rollout and operationalization of the ration card portability and other aspects under the ONORC plan.

(d):   Under Public Distribution System (PDS) reforms, the Department, in collaboration with all Sates/UTs, had implemented a scheme on End-to-End Computerization of TPDS operations, which involved digitization of ration cards under the National Food Security Act (NFSA), online allocation of foodgrains up to all Fair Price Shops (FPSs), computerization of Supply Chain Management operations and installation of electronic Point of Sale (ePoS) devices for bringing transparency in NFSA coverage, achieving rightful targeting of beneficiaries, plugging leakages and diversion of foodgains during transportation and transparent distribution to beneficiaries. Further, digitization of ration cards data, de-duplication process, permanent migration and deaths of beneficiaries, identification of ineligible/duplicate/fake ration cards, etc. helps States/UTs to identify the potentially ineligible/bogus ration cards and to take necessary cleansing action from time to time.

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